

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-789
ANSWERED ON 08/02/2022

VIZHINJAM INTERNATIONAL SEAPORT

789. SHRI JOHN BRITTAS:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether it is a fact that the work of the Vizhinjam Container Terminal has not adhered to the time schedule decided by Government;
- (b) if so, the reasons for the same with details thereof; and
- (c) the status of the project and the scheduled time frame for commissioning?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a)&(b) Government of Kerala entered into a Concession Agreement with Adani Vizhinjam Port Private Limited (APPL) in August 2015 for development and operation of Vizhinjam International Deepwater Multipurpose Seaport Project on Design, Build, Finance, Operate, Transfer (DBFOT) basis for initial concession period of 40 years. The construction of the port was scheduled to be completed on 03.12.2019, however, due to delay in the construction of the critical component of project i.e. breakwater, the project is delayed.

(c) Non- Major Ports are under the administrative control of the State Government. The Government of Kerala and the Concessionaire are working together to expedite the completion of the project without further delays. As per revised schedule, the project completion date is December, 2024. Government of Kerala is reviewing the project and timelines and is extending all support to remove bottlenecks for early completion.
